

505	<i>Written Answers</i>	ASADHA 22, 1904 (SAKA)	<i>Written Answers</i>	506
16.	Punjab & Haryana	.	.	217
17.	Rajasthan*	.	.	280
18.	Sikkim
			Total	14061

*Main cases only.

Setting up T.V. Centre at Trivandrum.

834. SHRI P. K. KODIYAN:
SHRI A. NEELALOHITHA-
DASAN NADAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) what progress has been made in setting up of a Television Centre at Trivandrum;
- (b) the expenses so far incurred in this respect; and
- (c) when the proposed centre is expected to function?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) Building works are in progress. Orders for equipments have been placed. However, orders for Studio equipment are being modified for colour operation. Indent was placed on DGS&D for steel tower and quotation received are under scrutiny.

- (b) A sum of Rs. 144.10 lakhs has been incurred so far.
- (c) T.V. Relay centre at Trivandrum is expected to be commissioned during 1984-85.

Setting up Bench of Kerala High Court at Trivandrum

835. SHRI P. K. KODIYAN:
SHRI A. NEELALOHITHA-
DASAN NADAR:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the proposal to set up a bench of Kerala High Court at

Trivandrum has been considered by Government; and

- (b) if so, what decision has been taken thereon?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) and (b). The State Government sent a proposal for the establishment of a Bench of the Kerala High Court at Trivandrum in September, 1971. They were addressed in July, 1973 for completing certain statutory consultations. The State Government intimated in June, 1978 that the matter was still engaging their attention. No communication has been received from them thereafter.

Recommendations of second Press Commission

836. SHRI P. K. KODIYAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the recommendations made by the Second Press Commission in regard to the restructuring of ownership of newspapers; and
- (b) Government's decision thereon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b). The recommendations of the Second Press Commission are under examination. The Report along with a Memorandum of action taken thereon will be laid on the Table of the House in due course.